

Name of the Corporate Debtor: Ran India Steels Private Limited; Date of commencement of CIRP: September 01, 2025; List of creditors as on: September 24, 2025
List of operational creditors (Government dues)

| (Amount in ₹) | | | | | | | | | | | | | | | |
|---------------|---|---|------------------|----------------|---------------------------|--|----------------------------|-------------------|------------------------|------------------------------|----------------------------|--|------------------------------------|------------------------------|---|
| Sl. No. | Details of Claimant | | Details of claim | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security | Amount covered by | Whether related party? | % of voting share in CoC, if | | | | | |
| 1 | The Deputy Commissioner of Income tax, TDS Circle - 2(1), Chennai | Income Tax | 19-Sep-25 | 631,040.00 | 0.00 | Recovery of outstanding TDS/TCS | NIL | NIL | No | - | - | - | 631,040.00 | 0.00 | Subject to further submission and verification of documents |
| 2 | TNPDL, Namakkal EDC/Namakkal | Tamilnadu Electricity | 18-Sep-25 | 27,621,624.00 | 0.00 | Court case arrears | NIL | NIL | No | - | - | - | 27,621,624.00 | 0.00 | Subject to further submission and verification of documents |
| 3 | Employees Provident Fund Organisation, Regional Office, Salem | Ministry of Labour and Employment, Government | 16-Sep-25 | 37,058.00 | 0.00 | Outstanding Arrears Dues, Damages and Interest | NIL | NIL | No | - | - | - | 37,058.00 | 0.00 | Subject to further submission and verification of documents |
| 4 | GST & Central Excise, Erode II Division | Goods and Services Tax Department | 16-Sep-25 | 8,365,045.00 | 8,365,045.00 | Wrong availment of ITC | NIL | NIL | No | - | - | - | - | 0.00 | Provisionally admitted. Subject to further verification. |
| 5 | State Tax Officer, Tiruchengode Assessment Circle, Tiruchengode | Commercial Tax Department | 15-09-25 | 829,731,979.00 | 742,638,595.00 | Non Payment of Tax Demands | NIL | NIL | No | - | - | - | 87,093,384.00 | 0.00 | Provisionally admitted. Subject to further verification. |
| Total | | | | 866,386,746.00 | 751,003,640.00 | | - | - | - | - | | - | 115,383,106.00 | 0.00 | |